

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

28. C.P. (IB)/1186(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

MS. LAKSHMI GURUNG  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.04.2024**

Name of the Party: State Bank Of India  
Vs  
Sudhindra Narayan Shenvi Prabhu

Section 95(1) of Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. Mr. Aniket Malu a/w Aditya Nair, Ld. Counsel for the Resolution Professional present.
2. Post this matter on **15.05.2024** before the Regular Bench.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**LAKSHMI GURUNG**  
**Member (Judicial)**